NATIONAL COMPANY LAW TRIBUNAL NEW DELHI BENCH NEW DELHI

C. P. NO. 07(ND)11 CA. NO.

CORAM:

PRESENT: SH. R. VARDHARAJAN HON'BLE MEMBER (J)

SH. M.K. HANJURA HON'BLE MEMBER (J)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF NEW DELHI BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 24.10.2016

NAME OF THE COMPANY: M/s. Navin Prabhakar & Ors. V/s. M/s. Tourism Finance Coporation of India Ltd.

SECTION OF THE COMPANIES ACT: 397/398

S.NO NAME DESIGNATION REPRESENTATION SIGNATURE

ORDER

Mr. Vijender Singh, Inspector Crime Branch appears for the petitioner. Issue notice to the Tourism Finance Corporation. Dasti in addition is permitted.

List on 17.11.2016.

RADAN Sd

(R.Vara arajan) Member (Judicial)

Sdi-(Maharaj Krishan Hanjura)

Member (Judicial)